NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Ajay Tajpuriya

V/s.

M/s. Goel Ganga Infrastructure & Real Estate P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepak D. Deshpande	Advocate for Respondents	600s47
2.	Kunal Duvarke apo Tejal Pala Manasi (i) for Kanga an	Chandriani	05/01/17 Tyel

<u>Order</u> <u>CP No.08/397-398/CLB/MB/MAH/2014</u>

As the parties have reported compromise talks are in progress, at their request, list this matter for hearing on 24.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)